
(2023) 10 NCLT CK 0095

National Company Law Tribunal, New Delhi Court V

Case No: Company Appeal No.12/252/ND/2023

Sanjay Goel

APPELLANT

Vs

Registrar Of
Companies Nct Of
Delhi And Haryana

RESPONDENT

Date of Decision: Oct. 30, 2023

Acts Referred:

- Companies Act, 2013 - Section 252, 252(3)

Hon'ble Judges: Mahendra Khandelwal, Member (J); Dr. Sanjeev Ranjan, Member (T)

Bench: Division Bench

Advocate: Sharad Rajwanshi, Ankita Sharma, Shankari Mishra

Final Decision: Disposed Of

Judgement

S. No.,Name Of Shareholder,No. of Shareholder

1,Sachin Goel,"1,50,000

2,Sanjay Goel,"1,50,000

,"Total Equity Share @ Rs.

10/-each","3,00,000